

MINUTES OF THE MEETING NO. 07 (2018-19) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 18.10.2018 AT 03.00 P.M. AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI NIKUNJ KUMAR SRIVASTAVA, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 07(2018-19) of EXIM Facilitation Committee (EFC) was held under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 18.10.2018 at 03.00 P.M. in Room No. 11, H-Wing, Udyog Bhavan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Shri Vinod Kumar, Technical Officer (SU), MoEF&CC
- (ii) Shri Sarvesh Kumar, Section Officer, Deptt. of Fertilizer
- (iii) Dr. Anup Kainthola, QI (Trade) D/o AHD&F

In attendance:

- (i) Shri Sanjay Kumar Tiwari, Dy. DGFT
- (ii) Shri Vinod Kumar Sharma, FTDO

3. Altogether 62 applications (including 23 deferred cases) were considered by the EFC, out of which 10 cases were approved (including 03 post facto approvals), 06 cases kept in abeyance due to pending finalisation of quota of HCFC-22 for the year 2019 by the Ozone Cell of MOEF&CC and remaining 46 cases were deferred due to want of comments/NOC from the concerned administrative Ministry / Department or in await of information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Decision of EFC / remark
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DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

1.	M/s. Bio Resources, Hyderabad F.No. 01/91/110/46/AM19/EC	220 Kgs. Onion Bombay Red and 220 Kgs. Onion Texas Grano White for a total Fob value of USD 7700.00	12.07.2018	Deferred due to want of NOC / comments from DoAC&FW (Seed Division).
2.	M/s. Bayer Bioscience Private Ltd., Hyderabad F.No. 01/91/110/92/AM19/EC	2.6 MT Hybrid Rice (Paddy) Seeds for a total FOB value of USD 13000.00	01.10.2018	Approved as per NOC/comments received from DoAC&FW vide letter No. 1-116/2018-SD.IV (236 th EXIM-9) dated 13.09.2018, for the export of total 2.6 MT Paddy seeds [c.v. C002 @ 1.6 MT and M012 @ 1 MT] to Philippines by M/s. Bayer Bioscience Pvt. Ltd., Hyderabad

3.	M/s. Bayer Bioscience Private Ltd., Hyderabad F.No. 01/91/110/93/AM19	10 Kgs. Hybrid Rice (Paddy) Seeds for a total FOB value of USD 5.00	01.10.2018	Approved as per NOC/comments received from DoAC&FW vide letter No. 1-116/2018-SD.IV (236th EXIM-11) dated 13.09.2018, for export of total 10 Kg. Paddy seeds [c.v. Arize 6444 Gold @ 5 Kg. and Arize 6129 Gold and Arize Tej Gold @ 2.5 Kg. each] to M/s. Bayer Bayer AG Crop Science, Germany by M/s. Bayer Bioscience Pvt. Ltd., Hyderabad
4.	M/s. Seedworks International Pvt. Ltd., Malkajgiri, Telangana F.No. 01/91/110/96/AM19/EC	1403340 Kgs. Hybrid Paddy Seeds for a total FOB value of Rs. 22,40,53,950/-	03.10.2018	Deferred due to want of NOC / comments from DoAC&FW (Seed Division).
5.	M/s. Seedworks International Pvt. Ltd., Malkajgiri, Telangana F.No. 01/91/110/95/AM19	550000 Kgs. Hybrid Paddy Seeds for a total FOB value of Rs. 14,06,00,000/-	03.10.2018	Deferred due to want of NOC / comments from DoAC&FW (Seed Division).
6.	M/s. Gopal Das Pawan Kumar, Siddharth Nagar (U.P.) F.No. 01/91/110/105/AM19	5000 MT Non Basmati Rice in Husk for a FOB value of Rs. 7,50,00,000/-	05.10.2018	Approved as per NOC/comments received from DoAC&FW vide letter No. I-79/2016-SD.IV (Pt. IV) dated 16.10.2018, for the export of 5000 MTs Non-Basmati rice in Husk (paddy) other than Seed quality to Nepal by M/s. Gopal Das Pawan Kumar, Siddharth Nagar (U.P.).
7.	M/s. Pioneer HI-Bred Private Ltd., Hyderabad F.No. 01/91/110/86/AM18/EC	119.41 Kgs. Pioneer Brand Rice (Paddy) Seeds for a total FOB value of USD 417.93	24.09.2018	Deferred due to want of NOC / comments from DoAC&FW (Seed Division).
8.	M/s. PHI Seeds Private Ltd., Hyderabad 01/91/110/88/AM19/EC	30100 Kgs. Pioneer Brand Hybrid Paddy (Rice) Seeds for a total FOB value of USD 105350.00	26.09.2018	Deferred due to want of NOC / comments from DoAC&FW (Seed Division).
9.	M/s. Shiv Ambey, Raxaul, Bihar F.No. 01/91/110/108 /AM19	10000 MT Non Basmati Rice in Husk for a FOB value of Rs. 15,00,00,000/-	11.10.2018	Approved as per NOC/comments received from DoAC&FW has been received vide letter No. I-79/2016-SD.IV (Pt. IV) dated 16.10.2018, for the export of 10000 MTs Non-Basmati rice in Husk (paddy) other than Seed quality to Nepal by M/s. Shiv Ambey, Raxaul, Bihar
9(a)	M/s. Nath Bio Genes (India) Ltd. Aurangabad F.No. 01/91/110/106/AM19	3025 Kg. Onion Seeds c.v. Dark Red and Light Red for a FOB value of USD 45375.00	08.10.2018	Approved as per NOC/comments received from DoAC&FW vide O.M. No. 1-116/2018-SD.IV (236th EXIM-b (iv) dated 13.09.2018 for export of total 4000 Kg. Onion seeds [c.v. Dark Red @ 2000 Kgs and Light Red @ 2000 Kgs.] to Bangladesh by M/s. Nath Bio Genes (India) Ltd., Aurangabad. The firm has, however, sought permission for export of 3025 Kgs onion seeds @ Light Red 1350 Kg. and Dark Red 1675 Kgs. Accordingly, EFC approved the proposal for 3025 Kgs. Onion Seeds only.

DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (DAHD&F)

10.	M/s. NDDDB Dairy Services, New Delhi F.No. 01/91/110/26/AM19	4000 Nos. Straws of Murrah Buffalo Frozen Semen Doses (in Straws) for FOB value of USD 4000.00	06.06.2018	Approved as per NOC/comments received from DAHDF vide O.M. No. 110-115/2017-Trade dated 10.10.2018 for export of germ plasm in the form of semen (4000 nos.) of frozen bovine semen murrah to Bangladesh by M/s. NDDDB Dairy Services, New Delhi
11.	M/s.Vijani Exim Private Ltd.,Delhi F. No. 01/91/110/66/AM19/EC	1000 Buffalo (M&F) for Fob value of USD 300000.00	08.08.2018	Deferred due to want of NOC / comments from DoAC&FW (Seed Division).

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MoEF&CC)

12.	M/s. Global Impex, Ghaziabad F.No. 01/91/110/56/AM19/EC	1000 MT Waste paper OINP for a Fob value of USD 240000.00	30.07.2018	MoEF&CC (HSM Division), vide email dated 20.09.2018, has conveyed their NOC. Accordingly permission was issued with the approval of competent authority subject to Post Facto Approval of EFC. EFC has approved the case on Ex-Post Facto basis.
13.	Aprajita Srivastava, Patna F.No.01/91/110/32/AM19/EC	01 piece horn of deer for FoB value nil	25.05.2018	Deferred due to want of NOC/comments from Wildlife Division of MOEF&CC despite reminders. The Wildlife Division has informed that the matter is under submission and recommendation will be sent shortly.
14.	M/s Tinkle Bells International Pvt. Ltd., Okhla -III New Delhi F.No.01/91/110/128/AM18/EC	200 MT of 'D-oiled Spent Dust of Sandalwood' for FOB value of USD 80,000	21.06.2018	Deferred due to want of information from the firm. The firm has been asked to provide a copy of stock register duly certified by the concerned DFO.
15.	M/s. Argos International Marketing Private Limited, Mumbai F.No. 01/91/110/44/AM19/EC	Red Sanders Wood Log Pieces Value Added Products (VAP) in the form of furniture parts & pencil for a total FOB value of USD 46200.00	09.07.2018 & 06.08.2018 (deficient application)	Deferred due to want of information from the firm MOEF&CC (SU Division). The committee was informed that the firm has procured that item from Govt. of Karnataka through global auction on 'AS IS BASIS'. The items i.e. 'furniture parts & pencil' are part of auction and the firm has not made any value addition after purchase. The issue was discussed in details and it was decided to seek a report from the PCCF, Karnataka in the matter for further consideration of application by MOEF/DGFT.
16.	M/s. Himalayan International, Delhi F.No. 01/91/110/212/AM18/EC	5.0 MT of Red Sanders Wood (Grade C) in Log form for a total FOB value of USD 1,25,000	23.03.2018	Deferred due to want of information from the firm and NOC/ Comments of MoEF&CC. The firm has confirmed that they have applied for revalidated COO from PCCF, Bangalore on 26.07.2018, which is awaited. The firm has assured to send revalidated COO and revised ANF2-N.

17.	M/s. Aqsa Enterprises, Chennapet, Karnataka F.No. 01/91/110/23/AM19/EC	18.23 MT of Red Sanders Wood in Log form for a total FOB value of USD 7,74,022	25.05.2018 (deficient application, hence delay in forwarding)	Deferred due to want of NOC from MOEF&CC (SU Division). The firm vide email dated 18.09.2018 has provided the new/updated measurement list of red sanders logs issued by DCF, Shivmoga, which has been forwarded to MOEF&CC on 19.09.2018. The requisite information from the Forest Department of Karnataka has also been received to MOEF&CC. Chairman, requested representative of MOEF to expedite NOC.
18.	M/s. Natural Convergence Consulting, New Delhi F.No. 01/91/110/37/AM19/EC	24.43370964 MT of Red Sanders Wood in Log form for a total FOB value of USD 5,71,991.45	25.06.2018	Deferred due to want of NOC from MOEF&CC (SU Division). The requisite information from the Forest Department of Karnataka has also been received to MOEF&CC. Chairman, requested representative of MOEF to expedite NOC.
19.	M/s. Chief Conservator of Forest (T), Thane F.No. 01/91/110/52/AM19/EC	44.34423 MT of Red Sanders Wood in Log form for a total FOB value of USD 11,80,428	10.07.2018	MoEF&CC , vide O.M. No. 3-75/2018/WL (Wildlife Division) dated 13.08.2018 and 5-2/2015-SU (Vol.VII) (SU Division) dated 27.09.2018, has conveyed their NOC. Accordingly permission was issued with the approval of Chairman, EFC. EFC has approved the case on Ex-Post Facto basis.
20.	M/s. Patanjali Ayurveda Limited F.No. 01/91/110/139/AM18/EC	655.2174 MT of Red Sanders Wood in Log form (A, B, C Grade) for a total FOB value of USD	10.01.2018	Deferred due to want of information / revalidated COO from the firm and a report from DRI.
21..	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No. 01/91/110/57/AM19/EC	12029 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for FOB value from US\$ 12029000.00 to US\$ 54130500.00	06.08.2019	The MOEF&CC (Ozone Cell), vide email dated 15.10.2018, has informed that the case relates to export of HCFC 22 for next year (2019) for which, export quota needs to be fixed after approval of competent authority. This is critical for compliance under Montreal Protocol and is a yearly exercise. EFC noted that the submission of MOEF&CC and it was decided to keep the application in abeyance and may be re-considered once the yearly quota is finalized by the Ozone Cell and NOC conveyed to DGFT.
22.	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No. 01/91/110/58/AM19/EC	3000 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for Feedstock Application for FOB value from US\$ 3000000.00 to US\$ 13500000.00	06.08.2019	- Do-

23.	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No. 01/91/110/59/AM19/EC	3000 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) Feed Stock Sales for FOB value from US\$ 3000000.00 to US\$ 13500000.00	06.08.2019	The MOEF&CC (Ozone Cell), vide email dated 15.10.2018, has informed that the case relates to export of HCFC 22 for next year (2019) for which, export quota needs to be fixed after approval of competent authority. This is critical for compliance under Montreal Protocol and is a yearly exercise. EFC noted that the submission of MOEF&CC and it was decided to keep the application in abeyance and may be re-considered once the yearly quota is finalized by the Ozone Cell and NOC conveyed to DGFT.
24.	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No. 01/91/110/61/AM19/EC	2000 MT of ASAHILIN AK-225 (HCFC-225 ca/cb) for FOB value from US\$ 9000000.00 to US\$ 11000000.00	06.08.2019	- Do-
25.	M/s. SRF Limited, New Delhi 01/91/110/82/AM19/EC	2000 MTs of "Monochloro Di-Fluoro Methane (Refrigerant R-22 OR HCFC-22)" for FOB value between USD 2400000.00 and USD 6000000.00	13.09.2018	- Do-
26.	M/s. SRF Limited, New Delhi 01/91/110/83/AM19/EC	8000 MTs of "Monochloro Di-Fluoro Methane (Refrigerant R-22 OR HCFC-22)" for FOB value between USD 16000000.00 and USD 24000000.00	13.09.2018	- Do-
27.	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No. 01/91/110/60/AM19/EC	400 MT of Bromotrifluoromethane/Halon-1301 (For Feedstock Use) for FOB value from US\$ 4000000.00 to US\$ 8000000.00	06.08.2019	Deferred due to want of NOC/comments from MoEF&CC (Ozone Cell).
28.	M/s. SRF Limited, New Delhi F.No. 01/91/110/91/AM19/EC	1500 MTs of "Monochloro Di-Fluoro Methane (Refrigerant R-22 OR HCFC-22)" for FOB value between USD 2640000.00 and USD 4620000.00	28.09.2018	Deferred due to want of NOC/comments from MoEF&CC (Ozone Cell).

	M/s. Marine Solution, Bhavnagar, Gujarat F.No. 01/91/110/90/AM19/EC	8 MT Halon 2402 for FOB value of USD 200000.00	28.09.2018	Deferred due to want of NOC/comments from MoEF&CC (Ozone Cell).
30.	M/s. Amri India Pvt. Ltd., Aurangabad F.No. 01/91/110/94/AM19/EC	173.80 Kgs. Bromofluorometh ana for FOB value of USD 484255.00	03.10.2018	Deferred due to want of NOC/comments from MoEF&CC (Ozone Cell).
31.	M/s Navin Fluorine International Limited, Mumbai. F.No. 01/91/110/109/AM19/EC	1000.00 MT of Chloro Difluoro Methane (also known as Chloro Difluoro Methane / Refrigerant R-22 or HCFC-22 / MAFRON 22) for FOB value of USD 2383852.00	12.10.2018	Deferred due to want of NOC/comments from MoEF&CC (Ozone Cell).
32.	M/s. Serum Institute of India Private Limited, Pune F.No. 01/91/110/87/AM19/EC	28.08 Litre of Vero Cell Line CCL-81 for FOB value of USD 782.00	25.09.2018	Deferred due to want of NOC/comments from MoEF&CC (Wild Life). ICMR has informed, vide email dated 16.10.2018, that the ICMR guidelines are for export of human biological samples while the extant application is for export of cell lines derived from animal (monkey). Hence, the same does not come under the purview of ICMR. Wildlife Div. of MOEF, who have also been consulted in this case, has informed that the matter is under submission.
33.	M/s. Hindustan Exports, Mysore F.No. 01/91/110/89/AM19/EC	1930 Kgs. Red Sanders Log Pieces, Reject Lot- 19 for FOB value USD 99650.00	28.09.2018	Deferred due to want of information from Forest Department, Govt. of Karnataka.

DEPARTMENT OF FERTILIZERS

34.	M/s. DNS Fine Chemicals & Laboratories (P) Ltd., Mumbai F.No. 01/91/110/38/AM19/EC	50.00 MT Urea 99% for FOB value of USD 105000.00	29.06.2018	Deptt. of Fertilizer , vide O.M. No. 6-15/2017- FM dated 26.09.2018, has conveyed their NOC. Accordingly permission was issued with the approval of Chairman, EFC. EFC has approved the case on Ex-Post Facto basis.
35.	M/s. Canton Laboratories Pvt. Ltd., Baroda F.No. 01/91/110/74/AM19/EC	Total 190 MT Urea, Potassium Chloride, Ammonium Dihydrogen Phosphate and Di- Ammonium Phosphate for a Total FOB value of USD 358400.00	13.08.2018	Deferred due to want of NOC/comments from the Deptt. of Fertilizers (MPR Div.). The firm has applied for multiple products. NOC for export of Urea has been received. The EFC was informed that for other products, additional information (source of product at manufacture end) has been received to the DOF. The representative of the DOF also informed that the matter is under process and NOC will be conveyed shortly.

36	M/s. Hindustan Industrial Chemical Supplier, Sonipat F.No. 01/91/110/84/AM19/EC	1000 MT Technical Grade Urea for FOB value of Rs. 3.00 Crore	18.09.2018	Deferred due to want of NOC/comments from the DOF.
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MINISTRY OF MINES

37.	M/s. Ashapura Minechem Limited Mumbai F.No.01/91/110/76/AM17/EC	50,000 MT Washed Silica Sand	22.12.2017 (clarification received on 11.01.2018)	Deferred due to want of NOC from Ministry of Mines. It has been informed by the Ministry of Mines that they had called for comments of Mining Deptt., Govt. of Gujarat, which are awaited.
38.	M/s. Chawla Silica Sand Trading Co., Allahabad F.No. 01/91/110/22/AM19/EC	8000 MT Silica Sand for FOB value of Rs. 1,12,00,000/-	29.05.2018	Deferred due to want of NOC/comments from Ministry of Mines.

MINISTRY OF HOME AFFAIRS

39.	M/s. MIM Components (Bangalore) Pvt. Ltd., Bangalore F.No. 01/91/110/62/AM19/EC	Quantity: 10 nos (Ten Nos)" Parts of Firearms "Surgu Durdurma Manivelasi Part No: 102238	08.08.2018	MHA , vide O.M. No. V-11026/154/2017-Arms dated 03.10.2018, has conveyed their NOC. Accordingly Export Licence has been issued with the approval of DGFT.
40.	M/s. MIM Components (Bangalore) Pvt. Ltd., Bangalore F.No. 01/91/110/85/AM19/EC	Parts of Firearms Quantity: 10 nos (Ten Nos)	10.09.2018 (recd. On 18.09.2018)	Deferred due to want of NOC/comments from Ministry of Mines.
41.	M/s. Narendra Explosives Limited, New Delhi 01/91/110/19/AM19/EC	38 MM Single Barrel Gas Launcher	12.09.2018	Deferred due to want of NOC/comments from the MHA.
42.	M/s. Indo MIM Pvt. Ltd., Bangalore F.No. 01/91/110/97/AM19/EC	Parts & components of small arms	03.10.2018	Deferred due to want of NOC/comments from the MHA.
43.	M/s. Indo MIM Pvt. Ltd., Bangalore F.No. 01/91/110/98/AM19/EC	Parts & components of small arms	04.10.2018	Deferred due to want of NOC/comments from the MHA.
44.	M/s. Indo MIM Pvt. Ltd., Bangalore F.No. 01/91/110/99/AM19/EC	Parts & components of small arms	04.10.2018	Deferred due to want of NOC/comments from the MHA.
45.	M/s. Indo MIM Pvt. Ltd., Bangalore F.No. 01/91/110/100/AM19/EC	Parts & components of small arms	04.10.2018	Deferred due to want of NOC/comments from the MHA.
46.	M/s. Indo MIM Pvt. Ltd., Bangalore 01/91/110/101/AM19/EC	Parts & components of small arms	04.10.2018	Deferred due to want of NOC/comments from the MHA.
47.	M/s. Indo MIM Pvt. Ltd., Bangalore F.No. 01/91/110/102/AM19/EC	Parts & components of small arms	03.10.2018	Deferred due to want of NOC/comments from the MHA.
48.	M/s. Indo MIM Pvt. Ltd., Bangalore F.No. 01/91/110/103/AM19/EC	Parts & components of small arms	04.10.2018	Deferred due to want of NOC/comments from the MHA.

49.	M/s. Indo MIM Pvt. Ltd., Bangalore F.No. 01/91/110/104/AM19/EC	Parts components small arms	& of	04.10.2018	Deferred due to want of NOC/comments from the MHA.
50.	M/s. Indo MIM Pvt. Ltd., Bangalore F.No. 01/91/110/110/AM19/EC	Parts components small arms	& of	05.10.2018	Deferred due to want of NOC/comments from the MHA.
51.	M/s. Indo MIM Pvt. Ltd., Bangalore F.No. 01/91/110/111/AM19/EC	Parts components small arms	& of	06.10.2018	Deferred due to want of NOC/comments from the MHA.
52.	M/s. Indo MIM Pvt. Ltd., Bangalore 01/91/110/112/AM19/EC	Parts components small arms	& of	06.10.2018	Deferred due to want of NOC/comments from the MHA.
53.	M/s. Indo MIM Pvt. Ltd., Bangalore 01/91/110/113/AM19/EC	Parts components small arms	& of	06.10.2018	Deferred due to want of NOC/comments from the MHA.
54.	M/s. Indo MIM Pvt. Ltd., Bangalore 01/91/110/114/AM19/EC	Parts components small arms	& of	06.10.2018	Deferred due to want of NOC/comments from the MHA.
55.	M/s. Indo MIM Pvt. Ltd., Bangalore 01/91/110/115/AM19/EC	Parts components small arms	& of	06.10.2018	Deferred due to want of NOC/comments from the MHA.
56.	M/s. Indo MIM Pvt. Ltd., Bangalore 01/91/110/116/AM19/EC	Parts components small arms	& of	06.10.2018	Deferred due to want of NOC/comments from the MHA.
57.	M/s. Indo MIM Pvt. Ltd., Bangalore 01/91/110/117/AM19/EC	Parts components small arms	& of	06.10.2018	Deferred due to want of NOC/comments from the MHA.
58.	M/s. Indo MIM Pvt. Ltd., Bangalore 01/91/110/118/AM19/EC	Parts components small arms	& of	06.10.2018	Deferred due to want of NOC/comments from the MHA.
59.	M/s. Indo MIM Pvt. Ltd., Bangalore 01/91/110/119/AM19/EC	Parts components small arms	& of	11.10.2018	Deferred due to want of NOC/comments from the MHA.

Additional Agenda

Sl. No	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Technical Authority and Status of case
60.	M/s. PHI Seeds Private Ltd., Hyderabad 01/91/110/121/AM19/EC	40,150 Kgs. Pioneer Brand Hybrid Paddy (Rice) Seed for a total FOB value of USD 140525.00	16.10.2018	Deferred due to want of NOC / comments from DoAC&FW (Seed Division).
61.	M/s. Pisces Corporation, Navi Mumbai F.No.01/91/110/130/AM18/EC	195.83 kg of Red Sanders Wood for FOB value of USD 17624.70	01.12.2017 received on 27.12.2017 and 02.01.2018	Deferred. Based on the comments/NOC from MOEF&CC, the matter was processed on file. Clarification / confirmation called for from the MOEF&CC on item, specification/ sizes etc. is awaited.

Note :

(i) **Deferred cases :** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Written permissions for cases approved by EFC is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto :** Cases shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as Dropped implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.
